

MINUTES OF EFC NO. 11/AM13 DATED 21.02.2013

Meeting No. 11/AM13 of EXIM Facilitation Committee (EFC) was held on 21.02.2013 in Room No. 08, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

- | | |
|----------------------------------|--------------------|
| 1. Shri K.K. Sinha, IA, | DIPP |
| 2. Shri K.K. Tiwari, IA | D/o Heavy Industry |
| 3. Shri A.K. Agarwal, IA | D/o C&PC |
| 4. Shri Tilak Raj, US (Prov-II), | MHA |
| 5. Shri R.K. Soni, SO (Prov.I) | MHA |
| 6. Dr. S.K. Dutta, Asstt. Comm. | D/o AHD&F |
| 7. Shri. Hardeep Singh, Jt.DGFT | DGFT |
| 8. Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 9. Sh. R.K. Malhotra, Dy. DGFT | DGFT |
| 10. Sh. D.C. Katoch, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion. Following decision was taken:-

Import Cases (Total 183 Cases)

3.1 Following (64) requests were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)						
	8	Centre for stem cell Research, Vellore 01/53/162/705/AM13/C-28/IC	14.9.12	188 Nos of Mice	16.91	Approved as per the recommendation of D/o AHD&F conveyed vide letter No. 102-172/2012-Trade dated 15.2.2013.
	9	CSIR-Central Drug Research Institute, Lucknow 01/53/162/828/AM13/C-33/IC	04.10.12	Mouse as detailed in the application	NIL	Approved as per the recommendation of AHD&F conveyed vide O.M. No.102-149/2012-Trade dated 15.2.2013.
	12	Vidhan Sales, Nagpur 01/53/162/1031/AM13/V-15/IC	27.11.12	804500 nos. of Live Ornamental Fish	49.41	Approved as per the recommendation of AHD&F conveyed vide letter No.35029/7/2011-Fy(Trade) dated 15.2.2013 62 varieties 7,83,300 Nos.
	13	Immunetic Lifesciences P. Ltd., New Delhi 01/53/8/389/AM13/I-22/IC	12.11.12	24000 Nos. of SPF Eggs	16	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-161/2010-Trade dated 15.2.2013.
	19	TVS Motors Co., Chennai 01/53/8/482/AM13/T-38/IC	4.1.2013	2 Puppies (Chiot Malinois Male Pedigree) and Chit Malinois Female Pedigree SRSH	1.97	Approved as per the recommendation of AHD&F conveyed vide OM NO.102-3/2013-Trade dated 14.2.2013.
	23	Indovax P Ltd., New Delhi 01/53/8/481/AM13/I-35/IC	4.1.13	800,000 Nos. of SPF Eggs	700	Approved as per the recommendation of AHD&F conveyed vide OM NO.102-167/2011-Tradedated 15.2.2013..
	24	Rajiv Gandhi Centre for	19.12.12	120 Nos Mice	1.87	Approved as per the recommendation of AHD&F

		Rajiv Gandhi Centre for Biotechnology, Trivendrum 01/53/162/1141/AM13/R-33/IC				Approved as per the recommendation of AHD&F conveyed vide OM NO.102-139/2010-Trade dated 15.2.2013.
	25	Rajiv Gandhi Centre for Biotechnology, Trivendrum 01/53/162/1153/AM13/R-34/IC	19.12.12	258 Nos. Mice	29	Approved as per the recommendation of AHD&F conveyed vide OM NO.102-139/2010-Trade dated 15.2.2013.
	29	US Aqua, Chennai 01/53/162/1210/AM13/U-14/IC	24.1.13	160,000 Nos. Ornamental Fish	56.23	Approved as per the recommendation of AHD&F conveyed vide OM No.35029/10/2009-Fy(Trade) dated 17.1.2013.
	30	Patel Mohammed Sajjad, Mumbai 01/53/8/506/AM13/P-38/IC	22.1.2013	48,000 Nos. Ornamental Fish	19.01	Approved as per the recommendation of AHD&F conveyed vide OM No.35029/16/2009-Fy(Trade) dated 21.11.2012.
	43	Vivo Bio Tech P Ltd., Hyderabad 01/53/8/494/AM13/V-17/IC	15.1.2013	8300 Nos. M/F Rats, Mice	194	Approved as per the recommendation of AHD&F conveyed vide O.M No.102/6/2013-Trade dated 15.2.2013.
	47	Sun Pharma Advance Research Co Ltd., Baroda 01/53/8/400/AM13/S-99/IC	18.1.2013	100 Nos. M/F Rat	6.47	Approved as per the recommendation of AHD&F conveyed vide O.M No.102/7/2013-Trade dated 15.2.2013.
	50	Bakhtawar Stud & Agricultural Farm, Gurgaon 01/53/8/292/AM11/B-18/IC	4.12.2012	Inclusion of country UK / USA / Australia in addition to Ireland for import of One Stallion		Approved as per the recommendation of AHD&F conveyed vide O.M. No.102-157/2009-Trade dated 15.2.2012.
PART-III (Heavy Industry)						
14.	2	Sundram Fasteners Ltd., Chennai 01/53/162/979/AM13/S-79/IC	15.11.12	AT Chrome Powder 112 LBS	0.51	The representative of DHI and DIPP present in the meeting informed that the item is a blended powder mix containing Iron and Chromium for the purpose of testing its fitness for use to make sintered parts and the quantity is very small. Therefore, they have no objection for import. Therefore, Committee decided to allow import subject to actual user condition.
PART-IV (Information Technology)						
15.	1	Epcos India P. Ltd, Kolkata 01/53/8/308/AM13/E-22/IC	18.9.12	2000 Kgs of Zirconium Oxide Powder	22.2	Approved as per the recommendation of DIT conveyed vide letter No.16(21)/2012-IPHW dated 28.1.2013.
	5	Alstom India Ltd., Noida 01/53/8/469/AM13/A-66/IC	21.12.2012	70 Nos. of Computers and Server	22.7	Approved as recommended by MOEF vide O.M. No.23-145/2012-HSMD dated 11.9.2012 subject to the condition that these will be re-exported by the firm after 07 years.
PART-V (DGCA)						
17.	1	Kalyan Jewellers India P Ltd., 01/53/8/502/AM13/K-14/IC	18.1.2013	One Brand New Bell 429 Helicopter	3708.01	Approved as per the recommendation of DGCA conveyed vide letter No.5-21052/2011 AI(2) dated 16.1.2013.
PART-VI (DIPP)						
18.	9	S&J Granulate Solutions P Ltd., Mumbai 01/53/8/257/AM13/S-47/IC	24.8.2012	25000 MTS of used rubber Tyre scrap cut / shredded to manufacture rubber granules.	1400	Approved 4731 MTs as per the recommendation of MOEF conveyed vide OM N O.5-19/2011- HSMD dated 25.9.2012 and DIPP vide U.O. No.9/37/2012-TSW/18 dated 6.2.2013.
	16	FM Five Exim P Ltd., Delhi 01/53/8/501/AM13/F-13/IC	22.1.12	40 Pcs of Teak Wood old wooden houses (Bangkirai / Traditional house)	35	Approved as per the recommendation of DIPP conveyed vide U.O. No.9/4/2013-TSW/19 dated 13.2.2013.
PART-VII (ICMR)						

20.	1	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM12/I-33/IC	13.03.2012	(i) 1/ nos. of Reconstructed Human Epidermis small age (ii) 2 nos. of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos. of Transport to India via Fedex	1.05	Approved as per the recommendations of ICMR conveyed vide letter No. Indo/FRC/402/2005-IHD dated 21.1.2013 has conveyed their approval for import.
21.	2	Astra India P. Ltd. Bangalore 01/53/162/437/AM13/A-33/IC	23.7.12	2 Nos. of Klebsiella Pneumonia ARC 3802, 2 Nos. of Klebsiella Pneumonia ARC 3803, 2 Nos. of Klebsiella Pneumonia ARC 3506	Nil	Approved as per the recommendations D/o Bio Technology conveyed vide letter No.VT/BS/17/50/2001-PID dated 8.6.2012 and ICMR letter No.Indo/FRC/402/2005-IHD dated 7.2.2013.
PART-VIII (MOEF)						
	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM12/S-152/IC	01.03.2012	50,000 MT of Slag : Ferro Manganese	25.1	The Committee noted that the application was referred to MOEF and Steel on 2.3.2012 for comments. M/o Steel sought information from the firm on 30.3.2012 and MOEF on 3.4.2012. Firm submitted the requisite details to on 24.9.2012. However, M/o Steel and MOEF have not furnished their comments despite reminders dated 10.12.2012 and 8.2.2013. However, they have not furnished their comments. The Committee also noted that the annual capacity of Ferro Alloy is 37,500 MTs and consumption of Ferro Manganese Slag is 29,920 MTs firm has applied for 50,000 MTs for 2 years. The Committee after due deliberations decided to grant permission for import of 50,000 MTs for 2 years requirement for actual use subject to submission of renewal of consent to Operate to the concerned RA..
	2	Hira Power and Steels Ltd. Raipur 01/53/8/156/AM13/H-13/IC	12.6.2012	20,000 MT Ferro Manganese SLAG	1119	The Committee noted that the application was referred to MOEF and Steel on 27.6.2012 for comments. M/o Steel sought information from the firm on 9.8.2012. Firm submitted the requisite details to on 12.6.2012. However, M/o Steel and MOEF have not furnished their comments despite reminders dated 10.12.2012 and 8.2.2013. However, they have not furnished their comments. The Committee also noted that as per Chhattisgarh Environment Conservation Board, the production capacity is 30,000 MTs of Ferro Manganese Slag. The Committee after due deliberations decided to grant permission for import of 20,000 MTs for 2 years requirement for actual use subject to submission of renewal of consent to Operate to the concerned RA.
	3	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/IC	25.6.2012	1,00,000 MT Ferro Manganese SLAG	8000	The Committee noted that the application was referred to MOEF and Steel on 26.6.2012 for comments. M/o Steel sought information from the firm on 9.8.2012. Firm submitted the requisite

						details to on 27.8.2012. MoEF recommended import of 13,000 MTs vide OM No.5-12/2012-HSMD dated 6.11.2012 i.e. 30% of the installed capacity. The Committee also noted that Min. Of Steel has sought renewed consent to operate from West Bengal Pollution Control Board, for which the firm has already applied. The Committee further noted that as per Chhattisgarh Environment Conservation Board, the production capacity of Ferro Manganese Slag is 2992.17 MT / Per i.e. 35906 MT / year. The Committee after due deliberations decided to grant permission for import of 36,000 MTs for actual use subject to submission of renewal of consent to Operate to the concerned RA.
PART-IX (MOEF(O))						
	10	Industrial Foam P. Ltd., New Delhi 01/53/8/376/AM13/I-21/IC	05.11.2012	100 MTs of HCFC 141B	104.5	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013-OC dated 13.2.2013.
	11	Eltech Appliances P Ltd., Chennai 01/53/8/505/AM13/E-34/IC	22.1.13	135,000 Nos. of Air conditioners containing R-22 Gas	19208	Approved as per the recommendation of MOEF vide OM No.11/1/2013-OC dated 31.1.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
	12	Aissvayam Homecare India P Ltd., Coimbatore 01/53/8/491/AM13/A-70/IC	15.1.13	5120 Nos. of Air conditioners with R-22 Gas	208.14	Approved as per the recommendation of MOEF conveyed vide OM No.11/1/2013-OC dated 31.1.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
	13	Manya International, Delhi 01/53/8/516/AM13/M-56/IC	5.2.2013	400 MTs Dichlorofluoroethane (HCFC141b)	401.76	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013-OC dated 13.2.2013.
	15	Ingersoll Rand International India Ltd., Mumbai 01/53/8/517/AM13/I- 37/IC	6.2.13	50,000 Nos Air conditioners containing R-22 Gas	9949.5	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013-OC dated 13.2.2013.
	16	Vikram Sarabhai Space Centre, Kerala 01/53/8/538/AM13/V-19/IC	13.2.2013	500 Kgs Chloro Fluoro Carbon (HCFC- 141B)	1.46	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013-OC dated 19.2.2013.
	17	PE Electronics Ltd., Aurangabad 01/53/162/1262/AM13/P-40/IC	28.1.2013	400,000 Nos. Air conditioners containing R-22 Gas	55393.21	Approved as per the recommendation of MOEF conveyed vide OM dated 18.2.2013.
	18	Ceasefire Industries Ltd., Mumbai 01/53/8/497/AM12/C-52/IC	14.1.2013	HCFC 123 Dichlorotrifluoroethane) - 40,000 Kgs	147.4	Approved as per the recommendation of MOEF conveyed vide No.11/2/2013-OC dated 29.1.2013.
PART-X [MOEF(WL)]						
33.	2	Siddharth Singh Garha, Indore 01/53/8/464/AM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Approved as per the recommendation of MOEF(WL) conveyed vide O.M. No.3-1/2004-WL-I(Pt) dated 18.1.2013 for import of 06 Trophies. However, import of 07 trophies is not allowed as they are derived from species which are look alike with specie of protected Indian fauna.
	3	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.2012	53 Units Syringe Projectors & Accessories	1.18	The Committee noted that the application was referred to MOEF(WL) for their comments on 9.5.2012. However, they did not furnish their comments despite reminders dated 17.10.2012 and 8.2.2013. The Committee also noted that the item is required for treatment, shifting and transportation of wild animals in the Pune Division

						of Maharashtra State. The Committee, therefore, decided to approve the case as applied for subject to actual user condition as Govt. procurement.
	9	National Zoological Park, New Delhi 01/53/8/241/AM13/N-17/IC	13.08.12	55 Units Syringe Projector & Accessories as detailed in the application	1.43	The Committee noted that the application was referred to MOEF(WL) for their comments on 14.8.2012. However, they did not furnish their comments despite reminders dated 17.10.2012 and 8.2.2013. The Committee also noted that the item is required for treatment, shifting and transportation in the Delhi State. The Committee, therefore, decided to approve the case as applied for subject to actual user condition as Govt. procurement.
	12	Sepahijala Zoological Park, Tripura 01/53/8/472/AM13/S-92/IC	26.12.12	4 Dist Inject Syringe Projector & Accessories	3.72	The Committee noted that the application was referred to MOEF(WL) for their comments on 27.12.2012. However, they did not furnish their comments despite reminders dated 8.2.2013. The Committee also noted that the item is required for treatment, shifting and transportation in the Tripura State. The Committee, therefore, decided to approve the case as applied for subject to actual user condition as Govt. procurement.
PART-XI (PESO)						
	4	Schlumberger Asia services Ltd., Mumbai, 01/53/8/476/AM13/S-95/IC	21.12.12	Explosives as per ANF2B	58.34	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)60/2009/VI dated 17.1.2013.
	5	Schlumberger Asia services Ltd., Mumbai, 01/53/8/475/AM13/S-94/IC	27.12.12	Explosives (charges, shaped, power jet as per ANF2B)	40.69	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)60/2009/VI dated 17.1.2013.
	6	Schlumberger Asia services Ltd., Mumbai, 01/53/8/474/AM13/S-93/IC	27.12.12	Explosives (charges, shaped, power jet as per ANF2B)	709.71	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)60/2009/VI dated 17.1.2013.
	7	Schlumberger Asia services Ltd., Mumbai, 01/53/8/496/AM13/S-98/IC	15.1.2013	Explosives (Fuze, Detonating, Charge, Shaped Charge Power jet as per ANF2B)	70.82	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)60/2009/VI dated 12.2.2013.
	9	Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/525/AM13/B-37/IC	11.2.2012	Explosives as detailed in the application	200.76	Approved as per the recommendation of PESO conveyed vide letter No.E-25(38)114/2009/I dated 18.2.2013.
PART-XVI(MHA)						
	3	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.2012	Surveying Instruments	9.14	Committee noted that MHA vide letter dated 20.11.2012 has informed that the item is a GPS Receiver and import of GPS and DGPS is free under ITC(HS) Code No.85269190. Therefore, Committee decided to approve the case.
	10	Elektronik Lab, Mumbai 01/53/8/331/AM13/E-26/IC	05.10.12	1 set of Marine Radar with Accessories as per ANF-2B	4.02	Approved as per the recommendation of MHA conveyed vide O.M. No.IV-24011/11/2013-Prov.I dated 20.2.2013.
	17	CRPF, New Delhi 01/53/162/1160/AM13/C-45/IC	03.01.13	144 Nos. of Arms and Ammunition	426.08	Approved as per the recommendation of MHA conveyed vide I.D. No.IV-12011/37/2011-Prov.II dated 14.1.2013.

						dated 21.1.2013.
	19	Alpha Design Technologies P Ltd., Bangalore 01/53/8/503/AM13/A-72/IC	22.1.2013	4 Nos. SKD kits of Corner Shot CSM for Beretta 92 F Model Kit with accessories	13.14	Approved as per the recommendation of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.2.2013.
	20	Alpha Design Technologies P Ltd., Bangalore 01/53/8498/AM13/A-71/IC	18.1.2013	20 Nos. SKD kits of Corner Shot CSM for Glock 17/19 model kit with accessories	62.58	Approved as per the recommendation of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.2.2013.
	22	CE Info Systems P Ltd., Delhi 01/53/8/462/AM13/C-54/IC	7.2.2013	2000 Nos. GPS Trackers	62.7	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
	23	LNG Security Services P Ltd., Delhi 01/53/8/682/AM12/L-21/IC	22.3.2012	Spares of De Armer Disrupters as detailed in the application	28.16	Approved as per recommendation of MHA conveyed vide OM No.IV-24011/5/2012-Prov.I dated 17.1.2013 for CRPF, NSG, CISF, DRDO, Intelligence Branch West Bengal and Kolkata Police. For M/s.Theta controls Dynalog India Ltd., and M/s.BEL, firm is required to submit complete profile of firm and purpose of import respectively.
	25	NSG, New Delhi 01/53/162/306/AM11/N-7/IC	20.11.2012	Spare Parts of SIG- 553 Assault Rifles	CHF40,000	Approved as per recommendation of MHA conveyed vide OM No..12011/40/2011-Prov.II Dated 29.1.2013.
	PART-XVII (Defence)					
	1	Larsen & Toubro Ltd., Mumbai 01/53/8/449/AM13/L-12/IC	10.12.12	2 Sets of Propelled Gun System as detailed in the application		Approved as per the recommendation of Min. of Defence vide letter No.30057/TM(LS)/Arty/A dated 2.1.2013.
	PART-XVIII (MISC)					
	1	Gujarat Gold Centre, Ahmedabad 01/53/8/264/aM13/G-20/IC	31.8.12	500 Kg. Gold Bars	15000	The Committee noted that firm is a refining unit. Their installed capacity is 150 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.8.2017 issued by Maharashtra State Pollution Control Board. The Committee after due deliberations decided to recommend the case for import of 500 Kgs Gold Dore (upto 95%) purity.
	3	Sai refinery, New Delhi 01/53/8/370/AM13/S-70/IC	30.10.2012	5 MT Gold Dore Bars (up to 95% purity for	131709.9	The Committee noted that firm is a refining unit. Although, their installed capacity is 150 MTs per

				in house refinery)		year, the Committee after due deliberations decided that to recommend the case for import of 50 Kgs of Gold Dore Bars,
	4	National India Bullion Refinery, Mumbai 01/53/162/1177/AM13/N-45/IC	5.1.2013	1000 Kgs Gold Dore Bars (gold content not exceeding 95%)	19249.99	The Committee noted that firm is an existing refining unit. Their installed capacity is 150 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, and Platinum valid up to 31.8.2017 issued by Maharashtra State Pollution Control Board. The Committee after due deliberations decided to recommend the case.
	5	A&W Infrastructures P Ltd., New Delhi 01/53/8/438/AM13/A-61/IC	5.12.2012	One Set used AB-20 Tethered Helium Balloon consisting of Envelop Equipment List, Primary Winch, Loo Mooring winch, Gondola Equipment and Misc. items as detailed in the application	165.62	The Committee decided to approve the case subject to the conditions imposed in earlier case of M/s. Sky Wanderers Private Limited, for import of Balloon and subject to all local Municipal Laws.
	6	Tata Institute of Fundamental Research, Mumbai 01/53/162/1080/AM13/T-33/IC	14.12.12	1980 Nos. of Drosophila Melanogaster strains / Vials	13.88	Approved as per recommendation of Deptt. of Biotechnology conveyed vide OM No.BT/IL/05/357/2012-PID dated 29.1.2013.
	7	Tata Institute of Fundamental Research, Mumbai 01/53/162/1077/AM13/T-30/IC	14.12.12	5000 Nos. of Drosophila Flies / Stocks / Vials	2.74	Approved as per recommendation of Deptt. of Biotechnology conveyed vide OM No.BT/IL/05/357/2012-PID dated 29.1.2013.
	8	Tata Institute of Fundamental Research, Mumbai 01/53/162/1078/AM13/T-31/IC	14.12.12	2000 Nos. of Drosophila Melanogaster flies / stocks / vials	3.78	Approved as per recommendation of Deptt. of Biotechnology conveyed vide OM No.BT/IL/05/357/2012-PID dated 29.1.2013.
	9	Bhushan Steel Ltd., Sahibabad 01/53/8/515/AM13/B-35/IC	31.1.2013	5 Nos. Radiation Sources (2 x 111 GBq (3Ci) AM-241	8.91	Approved as per recommendation of AERB conveyed vide letter No.AERB/RSD/NG/NR079/2013/604 dated 11.1.2013.
	10	Electronics Corporation of India, Hyd 01/53/8/509/AM13/E-35/IC	24.1.2013	10 Nos. Cell Phone Jammer	0.23	Approved as per recommendation of Cabinet Sec conveyed vide Letter No.11.05/2004-SS dated 12.1.2012.
	11	Electronics Corporation of India, Hyd 01/53/8/532/AM13/E-39/IC	12.2.2013	01 Vehicle Mounted Jammer EC SVJEE 1100	87.5	Approved as per recommendation of Cabinet Sec conveyed vide Letter No.11/11/2011-SS dated 4.1.2013-SS dated 4.1.2013.
	12	Electronics Corporation of India, Hyd 01/53/8/533/AM13/E-38/IC	12.2.2013	10 Nos. Cell Phone Jammer	0.23	Approved as per recommendation of Cabinet Sec conveyed vide Letter No.11.05/2004-SS dated 12.1.2012..
	14	Shree Ganesh Jewellery House (I) Ltd., Mumbai 01/53/8/526/AM13/S-102/IC	8.2.2013	2000 Kgs Gold Dore Bars	58300	The Committee noted that firm is an existing refining unit. Their installed capacity is 150 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.8.2017 issued by Maharashtra State Pollution Control Board. The Committee after due deliberations decided to recommend the case to

						considerations decided as recommended and sent to DGFT.
63.	15	Barfani Group, Gurgaon 01/53/8/531/AM13/B-38/IC	13.3.2013	199 Kgs Stable NMR Solvents	30.00	Approved as per the D/o Atomic Energy Letter No.7/1(c01043)/2011-PSU/IMPT/DECD-00117 dated 22.8.2012.
64.	25	LNG Security Services P Ltd., Delhi 01/53/8/193/AM12/L-8/IC	22.7.12	Extension of re-export period upto 30.6.2013 Water Jet Disrupter RE 70 M3 Plus		Approved as recommended by MHA conveyed vide O.M. No.IV-24011/11/2013-Prov.I dated 20.2.2013.

3.2 Following 106 applications for import were deferred as comments from the concerned Ministries have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
	PART-I (AHD&F)					
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	The representative of D/o AHD&F informed that the guidelines for import of subject items is under change and shall be communicated shortly. The Committee, therefore, decided to defer the case.
	3	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	The Committee decided to defer the case for want of comments from D/o AHD&F.
	4	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.2012	10,000 Nos. Ornamental Fishes	11.58	The Committee decided to defer the case for want of information from the firm. Firm may be last reminded to expedite their reply, failing which their case will be rejected.
	5	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	6	Uttarakhand Livestock Development Board, Dehradun 01/53/8/217/AM13/U-7/IC	04.09.12	1,71,350 Units (Straws) of Frozen Bovine Semen of HF and Jersey bulls	145.51	The representative of D/o AHD&F informed that the guidelines for import of subject items is under change and shall be communicated shortly. The Committee, therefore, decided to defer the case.
	7	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite

						reminded to expedite their reply.
	10	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	92.64	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	11	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	14	Agro Sahakari Sanstha Mary Adit, Pune 01/53/8/391/AM13/A-56/IC	19.11.12	400500 nos. of Semen	735.06	The representative of D/o AHD&F informed that the guidelines for import of subject items is under change and shall be communicated shortly. The Committee, therefore, decided to defer the case.
	15	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	16	Sahyadri Agro and Diary Ltd., Pune 01/53/8/398/AM13/S-76/IC	19.11.12	12138 nos. of Frozen Embryos(Frozen Bovine Embryos)	69.71	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	17	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	18	Amrita Centre for Nanosciences, Kochi 01/53/8/249/AM13/A-37/IC	16.8.2012	150 Medka (Laboratory Fish)	0.54	The Committee decided to defer the case for want of information from the firm. Firm may be reminded to expedite their reply.
	20	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	The rep. Of D/o AHD&F informed that the applicant is deficient and firm is required to rectify the same. The Committee, therefore, decided to defer the case.
	22	Flourish Purefoods P Ltd., Ahd 01/53/8/400/AM13/F-34/IC	19.12.2012	200 Doses of Cattle Sexed	3.3	The representative of D/o AHD&F informed that the

		U1/53/8/466/AM13/F-9/IC		Semen		AHD&F informed that the guidelines for import of subject items is under change and shall be communicated shortly. The Committee, therefore, decided to defer the case.
	26	Macro Dairy Ventures P Ltd., Ldh 01/53/8/439/AM13/M-51/IC	7.12.12	5000 doses of HF Bovine Semen Sexed	42	The representative of D/o AHD&F informed that the guidelines for import of subject items is under change and shall be communicated shortly. The Committee, therefore, decided to defer the case.
	27	Qualitat Products India, Chandigarh 01/53/8/470/AM13/Q-1/IC	26.12.12	75,349 Nos. of Frozen Bull Semen	95	The representative of D/o AHD&F informed that the guidelines for import of subject items is under change and shall be communicated shortly. The Committee, therefore, decided to defer the case.
	28	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.2012	268,000 Pcs of Live Ornamental Fishes	37.91	Deferred for want of comments from D/o AHD&F.
	31	Bioneds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of comments from D/o AHD&F.
	32	Pacian Augustin D Cost, Goa 01/53/162/1238/AM13/P-39/IC	6.2.2013	One Broodmare / Filly	15	Deferred for want of comments from D/o AHD&F.
	33	First Step Enterprises, Chennai 01/53/8/520/AM13/F-16/IC	6.2.2013	266,000 Nos. of Ornamental Fishes	83.96	Deferred for want of comments from D/o AHD&F.
	34	Flourish Purefoods P Ltd., Ahd 01/53/8/492/AM13/F-12/IC	15.1.2013	10000 Cattle Sexed Semen	111.59	Deferred for want of comments from D/o AHD&F.
	35	Brisk Global Logistics, Hyderabad 01/53/162/1235/AM13/B-36/IC	6.2.2013	5 Pairs Lpve Birds and 5 pairs Australian Parakeets	0.6	Deferred for want of comments from D/o AHD&F.
	36	Fortune Associates, Hyderabad 01/53/8/1225/AM12/F-14/IC	6.2.2013	200 Nos. Guinea Pigs, Rabbits	1.92	Deferred for want of comments from D/o AHD&F.
	37	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Deferred for want of information from the firm regarding / name of country from where the polo ponies is to be imported.
	38	Cadila Healthcare Ltd., Ahmedabad 01/53/8/508/AM13/C-53/IC	30.1.2013	7930 Nos. M/F Rats Strains and M/F Mice Strains	486.59	Deferred for want of comments from D/o AHD&F.
	39	Glenmark Pharmaceuticals Ltd., Mumbai	5.2.2013	2952 Nos. Gunea Pig, Sprague Dawley Lewis	210.29	Deferred for want of comments from D/o

		01/53/8/518/AM13/G-39/IC		Sprague Denny, Lima		Comments from D/o AHD&F.
	40	Abis Hatchery P Ltd., Rajnadaon 01/53/162/1247/AM13/A-74/IC	11.2.2013	4926 Doses of Frozen Semen	58.85	Deferred for want of comments from D/o AHD&F.
	41	Shri Sukhbir Singh Badal, Chandigarh 01/53/8/521/AM13/S-101/IC	6.2.2013	3 Nos. Sahiwal Cow, 1 Sahiwal Bull, 3 Nili Ravi Buffalo, 1 Nili Ravi Bull	12.36	Deferred for want of comments from D/o AHD&F.
	42	Embassy Projects P Ltd., Bangalore 01/53/162/1211/AM13/E-36/IC	30.1.2013	10 Nos. Sport Horse	146.1	Deferred for want of comments from D/o AHD&F.
	44	Nektar Therapeutics India P Ltd., Hydr 01/53/162/1205/AM13/N-47/IC	24.1.2013	3000 Nos. Rats	613.07	Deferred for want of comments from D/o AHD&F.
	45	Nektar Therapeutics India P Ltd., Hydr 01/53/162/1206/AM13/N-48/IC	24.1.2013	2000 Nos. Mice	40.07	Deferred for want of comments from D/o AHD&F.
	46	Nektar Therapeutics India P Ltd., Hydr 01/53/162/1204/AM13/N-46/IC	24.1.2013	6000 Nos. Mice,	161.33	Deferred for want of comments from D/o AHD&F.
	48	Ranbaxy Laboratories Ltd., Delhi 01/5/38/527/AM13/R-37/IC	25.1.2013	200 Nos. Wistar Rat M/F	9.91	Deferred for want of comments from D/o AHD&F.
	49	Ranbaxy Laboratories Ltd., Delhi 01/5/38/528/AM13/R-38/IC	25.1.2013	128 Nos. Homozygous M/F	27.15	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)						
	2	Ashoka PU Foam (India) P Ltd., Bareilly 01/53/8/31/AM12/A-6/IC	representation 27.9.2012	500 MTs PU Foam Scrap	100	Deferred for want of comments from D/o C&PC.
	5	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Deferred for want of comments from MOEF and C&PC.
PART-III (Heavy Industry)						
38.	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.2012	Second hand tools as detailed in the application	19.17	Deferred for want of comments from D/o AHD&F.
PART-IV (Information Technology)						
39.	2	Electronic Corporation of India, Hyd 01/53/8/359/AM13/E-18/IC	18.10.12	10 Kgs of Tantalum Powder	9.67	Deferred for want of information from the firm by DIT vide letter No.W-50/1/2012-IPEHMD dated 29.11.2012, 2.1.2013 & 16.1.2013.
	3	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm as sought by MOEF vide

						as sought by MOEF vide letter No.50/4/2012-IPEHMD dated 4.1.2013.
	4	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos. of Computers as detailed in the application	nil	Deferred for want of information from the firm as sought by DIT vide letter NO.W-50/3/2012-IPEHMD dated 4.1.2013.
	6	Gagan Impex, New Delhi 01/53/8/529/AM13/G-40/IC	11.2.2013	1,50,000 Nos. of 14", 15" and 17" Refurbished Datagraphic Display Tube.	437.4	Deferred for want of comments from DIT.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm as sought by DIPP vide letter No.9/42/2012-TSW/951 dated 20.11.2012 and comments from MOEF.
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of comments from MOEF and DIPP. A copy of the application has been handed over to DIPP for comments.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of information from the firm as sought by DIPP vide letter U.O. No.9/43/2012-TSW dated 5.11.2012 and comments from MOEF.
	4	Ruby Macons Ltd, Mumbai 01/53/8/385/AM13/R-28/IC	07.11.2012	30000 Kgs of Granulated seed sludge, i.e. Anaerobic Granular Sludge	57.32	Deferred for want of information from the firm sought by DIPP vide letter dated 20.2.2013.
	5	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.2012	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of information from the firm sought by DIPP vide letter NO.9/36/2012-TSW dated 10.10.2012 and comments from MOEF.
	6	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.2012	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.55	Deferred for want of information from the firm sought by DIPP vide letter NO.9/36/2012-TSW dated 10.10.2012 and comments from MOEF.
	7	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.08.12	36000 MTs Waste, Paring	2174.04	Deferred for want of

		U1/53/8/24//AM13/U-6/IC		and scrap of rubber (Other than hard rubber) and powders and granules obtained there from (Type Chips)		information from the firm sought by DIPP vide letter NO.9/36/2012-TSW dated 10.10.2012 and comments from MOEF.
	8	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of information from the firm sought by DIPP vide letter No..9/15/2012-TSW/38 dated 7.6.2012.
	10	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm sought by DIPP vide letter dated 13.8.2012 and comments from MOEF.
	11	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm sought by DIPP vide letter dated 6.6.2012 and comments from MOEF.
	12	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of comments from DIPP and MOEF.
	13	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.2012	1200 MTs Powder and Granules obtained from waste and scrap of used Tires (Rubber Mesh / C Rubber)	96	Deferred for want of comments from DIPP and MOEF.
	14	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of information from the firm sought by DIPP vide U.O. No.9/21/2012-TSW/60 dated 13.8.2012 and comments from MOEF.
	15	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of comments from DIPP and MOEF.
	17	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm sought by DIPP vide U.O. 9/28/2012-TSW/94 dated 13.8.2012 & 20.11.2012 and comments from MOEF.
58.	18	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts for production / recovery of Oil and other bye products	269.99	Deferred for want of comments from DIPP and MOEF.

				Oil and other bye products like Carbon Black and Steel Wire		
	19	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded) for production / recovery of Oil and other bye products like Carbon Black and Steel Wire.	1716	The Committee after due deliberations decided that the case may be referred to M/o P&NG for re-examination.
PART-VIII (MOEF)						
60.	4	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm sought by M/o Mines vide their OM No.16/10/2012-MV dated 12.2.013 and comments from MOEF.
61.	7	HCL Infosystems Ltd, Noida 01/53/8/519/AM13/H-27/IC	5.2.2013	Refurbished Hard Disk Drives	1028.15	Deferred for want of comments from DIT and MOEF.
	8	Xerox India Lt., Gurgaon 01/53/8/512/AM13/X-1/IC	1.2.2013	10 Nos. 2nd hand Printers IGEN3	600	Deferred for want of comments from MOEF.
	9	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of comments from MOEF and DIPP.
	10	R.K. International, Falna 01/53/8/410/AM11/R-29/IC	24.1.2013	Enhancement in the quantity from 1000 MTs to 2000 MTs of Plastic Waste / Scrap		The Committee decided to defer the case for want of confirmation from MOEF regarding period of import.
PART-IX (MOEF(O))						
	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm sought by MOEF vide OM dated 30.4.2012.
	2	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.2012	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of information from the firm sought by MOEF.
	3	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of reply from MOEF.
	4	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.2012	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from the firm sought by MOEF vide OM dated 21.11.2012.
	9	Million Papier Pvt. Ltd., Chennai 01/53/162/1124/AM13/M-54/IC	12.12.2012	15.64 MTs R141B Gas 13.00 MTs R407C Gas 31.28 MTs R418A Gas	64.93	Deferred. The firm may be asked to get registration with MOEF for import of R141B. As regards import of R407C Gas, MOEF has informed that the same is not ODS and is Free for import. As regards, import of R418 A, import

						is not allowed as recommended by MOEF prohibiting issuance of blends containing ODS including Group VI substances.
	14	BOC India Ltd., Kolkata 01/53/162/1196/AM13/B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bai Synthetic Air	0.022	Deferred for want of information from the firm sought by MOEF vide O.M. No.11/2/2013-OC dated 13.2.2013.
PART-X [MOEF(WL)]						
71.	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- -100 MTs	150	Deferred for want of comments from MOEF(WL).
	4	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
	5	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	6	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	Nil	Deferred for want of comments from MOEF(WL).
	7	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	8	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	10	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizes (Mother of pearl)-shell beads	11.19	Firm has been requested to provide the source and evidence of procurement of Shell Beads in China along with the name of moluscan species as requested by MOEF(WL) vide O.M. No.3-1/2004/WL-I(Pt) dated 26.10.2012.
	11	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of comments from MOEF(WL).
	13	Saif Ali Khan Pataudi, Mumbai 01/53/162/1256/AM13/S-103/IC	14.2.2013	11 Nos. of Hunting Trophies	13.12	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt.	20.01.2012	2760 Nos. of Green Break	1 crores	Deferred for want of

		Ltd., New Delhi 01/53/8/532/AM12/E-25/IC		Safety Cartridge		comments PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments PESO.
83.	8	Schlumberger Asai services Ltd., Mumbai, 01/53/8/511/AM13/S-100/IC	30.1.2013	Explosives (Articles, Explosives, Charges Shapped, Igniter as per ANF2B)	85.17	Deferred for want of comments from PESO.
PART-XII(PHARMA)						
	1	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloriodomethane	19.48	Deferred for want of comments from D/o Pharma.
	2	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	Deferred for want of information from the firm.
PART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM13/K-11/IC	19.9.2012	3000 MTs of Liquid Paraffins-SL	2052	Deferred for want of comments from
	2	Michelin India Tamilnadu Tyres P. Ltd, Mumbai 01/53/8/409/AM13/M-47/IC	22.11.12	40000 Litres of Solane 100-150(Solvent)	41.69	Deferred for want of comments from
PART-XV (HRD)						
	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from HRD.
PART-XVI(MHA)						
	1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	4	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	5	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.2012	Pistol 3 Nos.	US\$32859.38	Deferred for want of comments from MHA. The firm may be reminded to produce documents as desired by Min. of Home Affairs failing which their case will be rejected.
	6	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
	7	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total statio with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.

	8	Agile Defsys p. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.9.12	2 Nos of Holographic/Reflex Sight	0.385	The firm may be asked to submit signed copy of the application to MHA for their examination.
	9	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc as detailed in the application	US\$54,932	Deferred for want of comments from MHA.
	11	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA.
	12	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	08.10.2012	16 Nos of Second Hand Dsit Inject Pistols	4.22	Deferred for want of comments from MHA.
	13	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
	14	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
	15	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	16	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
102.	18	Saif Ali Khan Pataudi, Mumbai 01/53/162/1255/AM13/S-104/IC	31.1.2013	1000 Nos. Short Distance Cartridge (Rifel 275 MG - 400 Nos. Rifel 300 MG - 400 Nos. Rifel 3006 MG - 200 Nos.)	4.9	Deferred for want of comments from MHA.
103.	21	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
	24	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.
PART-XVII (Defence)						
	2	Defence Land Systems India, Delhi 01/53/8/556/AM13/D-19/IC	11.2.2013	2 Nos. of Power Plant for I sub Assembly and 3 Nos. of Protective Gear as detailed in the application	63.37	Deferred for want of comments from M/o Defence.
PART-XVIII (MISC)						
106.	2	Bangalore Refinery P. Ltd., Bangalore 01/53/162/596/AM13/B-19/IC	29.8.12	6000 Gram of Gold Dore Bars	165	Deferred for want of information from the firm regarding refining capacity of Gold.

3.3 Following 07 (Seven) applications were Rejected.

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision.
--------	----------	-----------------------------	-----------------	----------------	-----------------------	-----------

1	3	G.G. Enterprises, Tuticorin 01/53/162/390/AM13/G-11/IC	16.7.2012	330 MTs of used Nylon Monofilament / Multifilament Fishing Net	72	Rejected as per the recommendations of C&PC conveyed vide OM No.25015/1/2012-PC.II Dated 16.7.2012 as the firm is not eligible for import in terms of Policy Circular No.20 dated 12.3.2003.
PART-VIII (MOEF)						
2	6	Sundaram Industries Ltd., Chennai 01/53/162/940/AM13/S-72/IC	02.11.2012	1200 MTs of used Industrial Solid Tyres	319.2	Rejected as per the recommendations of DIPP conveyed vide U.O. No.9/49/2012-TSW/11 dated 23.1.2013 for the purpose of Retreading.
PART-IX (MOEF(O))						
3	5	Chennai Marine Trading P Ltd., Chennai 01/53/162/1174/AM13/C-49/IC	8.1.2013	400 MTs HCFC R 501 Blended	735.66	MOEF vide OM No.11/2/2013- OC dated 29.1.2013 has not recommended as it has been decided in the 19th meeting of Montreal Protocol held in September 2007 to prohibition of issuance of license for import of Pre Blended Polyols containing Group VI substances (HCFCs)
4	6	Chennai Marine Trading P Ltd., Chennai 01/53/162/1175/AM13/C-48/IC	8.1.2013	300 MTs HCFO R 411 C	502.33	Rejected as per the comments of MOEF vide OM No.11/2/2013-OC dated 29.1.2013 as it has been decided in the 19th meeting of Montreal Protocol held in September 2007 to prohibition of issuance of license for import of Pre Blended Polyols containing Group VI substances (HCFCs).
5	7	Chennai Marine Trading P Ltd., Chennai 01/53/162/1173/AM13/C-50/IC	8.1.2013	350 MTs HCFO R 411A	576.45	
6	8	Chennai Marine Trading P Ltd., Chennai 01/53/162/1176/AM13/C-47/IC	8.1.2013	400 MTs HCFC R 418 A Blended	625.86	
PART-XVIII (MISC)						
7	13	Dipen Trading Co., Anand 01/53/8/549/AM11/D-24/IC	18.1.2012	Used Jute Bag - 12 Cont (40 HQ) Used / Gunny cutting - 12 Cont (40 HQ)	72	The Committee decided to reject the case for import of Used Jute Bags as import of such item is not desirable.

3.4

Following 06 (six) applications were closed / withdrawn.

Sl.No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)						
1	2	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)- --4050 Kgs.	100	The Committee decided to close the case as the firm has not responded to the letter dated 21.5.2012, 8.1.2012 & E mail dated

						16.1.2013.
2	21	Karnataka Cooperative Milk Producers Federation Ltd, Bangalore 01/53/8/599/AM12/K-25/IC	27.10.12	10,000 Nos. Bovine Frozen Semen	20.46	Withdrawn from the agenda as it was already approved by EFC in previous meeting.
PART-II (C&PC)						
3	1	Solvay specialties India P. Ltd., Gujarat 01/53/8/181/AM13/S-36/IC	05.07.12	2600 Kgs of Sulfolane	6.3	The Committee noted that as per ITC(HS) Code No.29349900 indicated by the firm, the item falls under "Free" category and therefore, the Committee decided that firm's attention may be invited to the said ITC(HS) Code.
4	4	Vijay Chemicals Industries, Mumbai 01/53/8/304/AM13/V-1/IC	17.9.2012	30 MTs of Barbituric Acid	112.2	The Committee noted that applicant is 100% EOU and therefore, provision of Para 6.2 (b) of Foreign Trade Policy would apply in this case.
PART-IV (Information Technology)						
5	7	ICE Service Management Solutions India P Ltd., Bangalore 01/53/8/237/AM12/I-14/IC	26.11.2012	Refurbished Computer Parts - 5200 Nos.	174.25	The Committee noted that DIT vide Letter No.16(2)/2013-IPHW dated 28.1.2013 has not recommended the case. Moreover, the firm is not in a position to provide the details of Install Base and failure rate. Therefore, the Committee decided to close the case.
PART-XVI(MHA)						
6	2	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.2012	One Racon	23.92	The Committee decided to close the case as the application has been withdrawn by the firm vide their letter dated 21.1.2013.

4. Next meeting will be held on 21.03.12 at 10.30 a.m.
5. The meeting ended with a vote of thanks to the Chair.

-X-X-X-